

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 116
Cont. A (CA)- 02/425/JPR/2021
Connected With
CP No. 231/241-242/JPR/2019
Under Section 425 of
Companies Act, 2013

In the matter of:

Mentor Home Loans India Ltd. & Ors. ...Petitioners
Versus
Basant Kumar Goyal ... Respondent

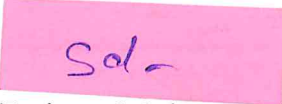
**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**


Present Through Video Conferencing: -

For the Petitioner : None appeared
For the Respondent : Vartika Mehra, Adv.

ORDER

List the matter on 20.03.2024 at fixed time 2.30 PM.


(Rajeev Mehrotra)
Technical Member


(Deep Chandra Joshi)
Judicial Member

February 08, 2024